

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 31.03.2022 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 790 of 2020	Krishna Kumar Sahu & Ors. Vs. Sai Prasad Properties Ltd.	AvinashBhati	
2.	Comp. App. (AT) (Ins) No. 881 of 2020	Union Bank of India Ltd. Vs. Supreme Manor Wada BhiwandiInfrastructure Pvt. Ltd.	Arpan Behl	Dhaval Mehrotra Aman Verma

### **For Admission (Fresh Cases)**

3.	Comp. App. (AT) (Ins) No. 292 of 2022	Amit Jain Vs. Siemens Financial Services Pvt. Ltd.	Anjaneya Mishra	Ashwini Kr. Singh
4.	Comp. App. (AT) (Ins) No. 313 of 2022	Yogesh Goswami [Erstwhile Director of Mabsot Buildhomes] Vs. L&T Finance Ltd. & Anr.	Ananvay Anandvardhan	Ajay Bhargava
5.	Comp. App. (AT) (Ins) No. 328 of 2022	Hemant Mehta Vs. Asst. Commissioner of State Tax & Ors.	Devarajan Raman	
6.	Comp. App. (AT) (Ins) No. 329 of 2022	Renin Construction and Consultancy Pvt. Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.	Srijan Sinha	
7.	Comp. App. (AT) (Ins) No. 330 of 2022	Anil J. Nemaavarkar Vs. Kumar Builders Mumbai Realty Pvt. Ltd. Now Known as Kumar Urban Development Pvt. Ltd.	Sidharth Joshi	

8.	Comp. App. (AT) (Ins) No. 331 of 2022	G4S Secure Solutions (India) Pvt. Ltd. Vs. Heavy Engineering Corporation Pvt. Ltd.	Shweta Bharti	Amit Meharia
9.	Comp. App. (AT) (Ins) No. 332 of 2022	Manish Kumar Shareholder of Hind Syntex Ltd. Vs Dena Bank & Anr.	Aastha Mehta	
10.	Comp. App. (AT) (Ins) No. 333 of 2022	Sanjay Chaturvedi Vs. Shamken Cotsyn Ltd. & Ors.	Arun Saxena	
11.	Comp. App. (AT) (Ins) No. 339 of 2022	Anand Singh Vs. Harshad Shamkant Deshpande, Resolution Professional for Transport Solutions Pvt. Ltd. & Ors.	Aaditya Pande	
12.	Comp. App. (AT) (Ins) No. 340 of 2022	Naveen Bajaj Vs. Shree Navrang Suppliers Pvt. Ltd.	Jaspreet Singh	
13.	Comp. App. (AT) (Ins) No. 343 of 2022	Wearit Global Limited Vs. Pawan Putra Securities Pvt. Ltd.	Sonia Dube	

**For Admission (After Notice)**

14.	Comp. App. (AT) (Ins) No. 218 of 2021	Gautam Mittal Resolution Professional Sanwaria Consumer Ltd. Vs. MP State Cooperative Marketing Federation Ltd.	Abhishek Garg	Suyash M. Guru Raghav Pandey
15.	Comp. App. (AT) (Ins) No. 940 of 2021	Vishal G. Jain Resolution Professional of Wadhwa Buildcon LLP Vs. Bank of India  <b>With</b>	G.A. Purusothaman	Parthiv J Mehta
16.	Comp. App. (AT) (Ins) No. 821 of 2021	Namdeo Ramchandra Patil & Anr. Vs. Vishal Ghisulal Jain Resolution Professional & Anr	Jitender Chaudhary	G. Aniruth Purusothaman-R1
17.	Comp. App. (AT) (Ins) No. 1065 of 2021	One City Infrastructure Pvt. Ltd. Vs. Haryana Telecom Ltd. & Anr.	Aakash Khattar	Abhishek Anand Viren Sharma Kunal Godhwani-R1 Abhijeet Sinha

<b>18.</b>	Comp. App. (AT) (Ins) No. 21 of 2022	S. Chandriah Vs. Sunil Kumar Agarwal RP of Digjam Ltd. & Ors.  <b>With</b>	Ravi Raghunath	
<b>19.</b>	Comp. App. (AT) (Ins) No. 22 of 2022	S. Chandriah Vs. Sunil Kumar Agarwal RP of Digjam Ltd.	Ravi Raghunath	
<b>20.</b>	Comp. App. (AT) (Ins) No. 50 of 2022	Rahuul Ramesh Shah Vs. PNB Housing Finance Ltd.	Misha Rohatgi	Vishrutyi Sahni Kumar Kislay
<b>21.</b>	Comp. App. (AT) (Ins) No. 58 of 2022  <b>(With Defects)</b>	C. Vijaya Kumar Vs. Sahaj Bharti Travels & Anr.	Sameer Jain	Rakesh Kumar Mohit Arora

**02:00 PM**

**For Hearing**

<b>22.</b>	Comp. App. (AT) (Ins) No. 644 of 2021 & I.A. No. 2940 of 2021 & I.A. No. 193 of 2022  <b>(PH)</b>	Indian Bank Vs. Charu Desai Erstwhile Resolution Professional & Chairmen of Monitoring Committee of GB Global Ltd. & Anr.	Honey Satpal	Pooja Mahajan Mahima Singh-R1 Dhaval Savla-R2
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**